

Annexure - 2

Name of Corporate debtor		Date of Commencement of Liquidation		10.10.2023		List of Stakeholders as on		24-01-2024				
List of unsecured financial creditors												
										Amount in Rs		
Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted			% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						
1	Spatial Real Estate Ventures Private Limited.	19.10.2023	10,70,24,658.00	10,70,24,658.00	Business Loan	NIL	45.34%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 20.11.2021 the loan was given to the CD by mortgaging the land owned by the CD admeasuring 3.64 Acres. Since there is no charge registred on the property, the same is considered as un-secured loan.
2	Mr.Sushil Kanugolu	19.10.2023	1,43,08,218.00	1,43,08,218.00	Business Loan	NIL	0.00%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 25.03.2021 the loan given to CD by the related party
3	Mrs.Shanthi Ramana	19.10.2023	2,52,97,992.00	2,52,97,992.00	Business Loan	NIL	0.00%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 18.06.2021 the loan given to CD by the related party
TOTAL			14,66,30,868.00	14,66,30,868.00	-	-	45.34%	-	-	-	-	